

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI****Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order from 28/08/2017 to 01/09/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
<b>FINAL ORDER</b>					
1	ST/485/2011-CU[DB]	FO/ST/A/54665/2017		19/07/2017	29/08/2017
2	ST/57187/2013-CU[DB]	FO/ST/A/54774/2017		19/07/2017	29/08/2017
3	ST/53391/2014-CU[DB]	FO/ST/A/54775/2017		19/07/2017	29/08/2017
4	ST/902/2012-CU[DB]	FO/ST/A/54776/2017		19/07/2017	29/08/2017
5	ST/701/2012-CU[DB]	FO/ST/A/54779/2017		19/07/2017	29/08/2017
6	ST/53072/2016-CU[DB]	FO/ST/A/54781/2017		19/07/2017	29/08/2017
7	ST/985/2011-CU[DB]	FO/ST/A/54782/2017		19/07/2017	29/08/2017
8	ST/4147/2012-CU[DB]	FO/ST/A/54784/2017		19/07/2017	29/08/2017
9	ST/55391/2013-CU[DB]	FO/ST/A/54839/2017		19/07/2017	29/08/2017
10	ST/1611/2011-CU[DB]	FO/ST/A/54881/2017		19/07/2017	29/08/2017
11	ST/55899/2013-CU[DB]	FO/ST/A/54882/2017		19/07/2017	29/08/2017
12	ST/3984/2012-CU[DB]	FO/ST/A/54883/2017		19/07/2017	29/08/2017
13	ST/50201/2017-CU[DB]	FO/ST/A/54973-54974/2017		19/07/2017	29/08/2017
14	ST/2658/2012-CU[DB]	FO/ST/A/55023-55024/2017		19/07/2017	29/08/2017
15	ST/56952/2013-	FO/ST/A/55040-		19/07/2017	29/08/2017

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	CU[DB]	55041/2017			
16	ST/4170/2012- CU[DB]	FO/ST/A/55104/2017		21/07/2017	29/08/2017
17	ST/56995/2013- CU[DB]	FO/ST/A/55111- 55112/2017		21/07/2017	29/08/2017
18	ST/1385/2011- CU[DB]	FO/ST/A/55118/2017		21/07/2017	29/08/2017
19	ST/51882/2014- CU[DB]	FO/ST/A/55123/2017		21/07/2017	29/08/2017
20	ST/53206/2014- CU[DB]	FO/ST/A/55163/2017		21/07/2017	29/08/2017
21	ST/698/2009-CU[DB]	FO/ST/A/55100- 55102/2017		21/07/2017	01/09/2017
22	ST/3042/2012- CU[DB]	FO/ST/A/55113- 55115/2017		21/07/2017	01/09/2017
23	ST/50903/2014- CU[DB]	FO/ST/A/55117/2017		21/07/2017	01/09/2017
24	ST/1385/2011- CU[DB]	FO/ST/A/55118/2017		21/07/2017	01/09/2017
25	ST/2815/2012- CU[DB]	FO/ST/A/55120/2017		21/07/2017	01/09/2017
26	ST/50383/2014- CU[DB]	FO/ST/A/55121- 55122/2017		21/07/2017	01/09/2017
27	ST/973/2010-CU[DB]	FO/ST/A/55124/2017		21/07/2017	01/09/2017
28	ST/58678/2013- CU[DB]	FO/ST/A/55135- 55139/2017		21/07/2017	01/09/2017
29	ST/628/2012-CU[DB]	FO/ST/A/55143/2017		21/07/2017	01/09/2017
30	ST/50155/2014- CU[DB]	FO/ST/A/55162/2017		21/07/2017	01/09/2017
31	ST/1046/2010- CU[DB]	FO/ST/A/55166/2017		21/07/2017	01/09/2017
32	ST/506/2011-CU[DB]	FO/ST/A/55142/2017		21/07/2017	01/09/2017
33	ST/947/2011-CU[DB]	FO/ST/A/55278/2017		21/07/2017	01/09/2017

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52	ST/55999/2013-CU[DB]	FO/ST/A/55459/2017		21/07/2017	01/09/2017
53	ST/57880/2013-CU[DB]	FO/ST/A/55472/2017		21/07/2017	01/09/2017
54	ST/326/2010-CU[DB]	FO/ST/A/55486/2017		21/07/2017	01/09/2017
55	ST/55545/2013-CU[DB]	FO/ST/A/55500/2017		01/08/2017	01/09/2017
56	ST/631/2011-CU[DB]	FO/ST/A/55506/2017		01/08/2017	01/09/2017
57	ST/789/2010-CU[DB]	FO/ST/A/55539/2017		01/08/2017	01/09/2017
58	ST/55553/2013-CU[DB]	FO/ST/A/55540/2017		01/08/2017	01/09/2017
59	ST/4/2011-CU[DB]	FO/ST/A/55600-55601/2017		31/08/2017	01/09/2017
60	ST/221/2012-CU[DB]	FO/ST/A/55607-55608/2017		31/08/2017	01/09/2017
61	ST/53061/2014-CU[DB]	FO/ST/A/55612/2017		31/08/2017	01/09/2017
62	ST/52484/2014-CU[DB]	FO/ST/A/55615/2017		31/08/2017	01/09/2017
63	ST/56788/2013-CU[DB]	FO/ST/A/55616/2017		31/08/2017	01/09/2017
64	ST/2444/2012-CU[DB]	FO/ST/A/55661-55665/2017		31/08/2017	01/09/2017
65	ST/52584/2014-CU[DB]	FO/ST/A/55696/2017		31/08/2017	01/09/2017
66	C/55310/2013-CU[DB]	FO/C/A/55148-55161/2017		19/07/2017	29/08/2017
67	C/50914/2015-CU[DB]	FO/C/A/55194-55195/2017		19/07/2017	29/08/2017
68	C/56828/2013-CU[DB]	FO/C/A/55196-55198/2017		19/07/2017	29/08/2017
69	C/54011/2014-CU[DB]	FO/C/A/55200-55217/2017		21/07/2017	31/08/2017

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34	ST/3799/2012-CU[DB]	FO/ST/A/55279/2017		21/07/2017	01/09/2017
35	ST/1567/2011-CU[DB]	FO/ST/A/55281-55282/2017		21/07/2017	01/09/2017
36	ST/57719/2013-CU[DB]	FO/ST/A/55283-55284/2017		21/07/2017	01/09/2017
37	ST/3835/2012-CU[DB]	FO/ST/A/55285/2017		21/07/2017	01/09/2017
38	ST/1700/2011-CU[DB]	FO/ST/A/55293/2017		21/07/2017	01/09/2017
39	ST/59298/2013-CU[DB]	FO/ST/A/55295/2017		21/07/2017	01/09/2017
40	ST/58928/2013-CU[DB]	FO/ST/A/55301-55302/2017		21/07/2017	01/09/2017
41	ST/56800/2013-CU[DB]	FO/ST/A/55303-55304/2017		21/07/2017	01/09/2017
42	ST/53004/2014-CU[DB]	FO/ST/A/55328/2017		21/07/2017	01/09/2017
43	ST/1754/2011-CU[DB]	FO/ST/A/55329/2017		21/07/2017	01/09/2017
44	ST/719/2012-CU[DB]	FO/ST/A/55332/2017		21/07/2017	01/09/2017
45	ST/1236/2011-CU[DB]	FO/ST/A/55333/2017		21/07/2017	01/09/2017
46	ST/56240/2013-CU[DB]	FO/ST/A/55335/2017		21/07/2017	01/09/2017
47	ST/53120/2014-CU[DB]	FO/ST/A/55354/2017		21/07/2017	01/09/2017
48	ST/57368/2013-CU[DB]	FO/ST/A/55380/2017		21/07/2017	01/09/2017
49	ST/193/2012-CU[DB]	FO/ST/A/55381/2017		21/07/2017	01/09/2017
50	ST/58211/2013-CU[DB]	FO/ST/A/55386-55387/2017		21/07/2017	01/09/2017
51	ST/3844/2012-CU[DB]	FO/ST/A/55391/2017		21/07/2017	01/09/2017

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70	C/60431/2013-CU[DB]	FO/C/A/55218-55266/2017		21/07/2017	29/08/2017
71	C/335/2011-CU[DB]	FO/C/A/55290-55292/2017		21/07/2017	29/08/2017
72	C/53061/2015-CU[DB]	FO/C/A/55331/2017		25/07/2017	29/08/2017
73	C/141/2010-CU[DB]	FO/C/A/55439-55444/2017		25/07/2017	29/08/2017
74	C/1008/2005-CU[DB]	FO/C/A/55458/2017		25/07/2017	29/08/2017
75	C/220/2009-CU[DB]	FO/C/A/55460-55464/2017		25/07/2017	29/08/2017
76	C/1009/2005-CU[DB]	FO/C/A/55467-55471/2017		25/07/2017	29/08/2017
77	C/3913/2012-CU[DB]	FO/C/A/55541/2017		01/08/2017	29/08/2017
78	C/50673/2017-CU[DB]	FO/C/A/55367-55369/2017		21/07/2017	01/09/2017
79	C/51961/2016-CU[DB]	FO/C/A/55286/2017		21/07/2017	01/09/2017
80	C/2107/2012-CU[DB]	FO/C/A/55294/2017		25/07/2017	01/09/2017
81	C/51079/2015-CU[DB]	FO/C/A/55334/2017		25/07/2017	01/09/2017
82	C/52934/2014-CU[DB]	FO/C/A/55336-55353/2017		25/07/2017	01/09/2017
83	C/50311/2015-CU[DB]	FO/C/A/55355/2017		26/07/2017	01/09/2017
84	C/56080/2014-CU[DB]	FO/C/A/55356-55366/2017		26/07/2017	01/09/2017
85	C/50673/2017-CU[DB]	FO/C/A/55367-55369/2017		26/07/2017	01/09/2017
86	C/53151/2016-CU[DB]	FO/C/A/55379/2017		26/07/2017	01/09/2017
87	C/156/2011-CU[DB]	FO/C/A/55388-55389/2017		26/07/2017	01/09/2017

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88	C/50032/2016-CU[DB]	FO/C/A/55392/2017		01/08/2017	01/09/2017
89	C/52254/2015-CU[DB]	FO/C/A/55669/2017		03/08/2017	31/08/2017
90	C/54369/2015-CU[DB]	FO/C/A/55670-55673/2017		03/08/2017	31/08/2017
91	C/51271/2015-CU[DB]	FO/C/A/55674-55676/2017		03/08/2017	31/08/2017
92	C/51614/2014-CU[DB]	FO/C/A/55688/2017		03/08/2017	31/08/2017
93	C/125/2012-CU[DB]	FO/C/A/55697-55698/2017		03/08/2017	31/08/2017
94	C/52771/2015-CU[DB]	FO/C/A/55699-55701/2017		03/08/2017	31/08/2017
95	C/3229/2012-CU[DB]	FO/C/A/55707/2017		03/08/2017	31/08/2017
96	C/50175/2015-CU[DB]	FO/C/A/55708/2017		03/08/2017	31/08/2017
97	C/56949/2013-CU[DB]	FO/C/A/55709-55710/2017		03/08/2017	31/08/2017

**Misc. Orders**

1	ST/57888/2013-CU[DB]	ST/COD/58488/2013	MO/50382/2017	25/07/2017	31/08/2017
2	C/60177/2013-CU[DB]	C/MISC/50444/2017	MO/50391/2017	<b>25/07/2017</b>	31/08/2017
3	C/53061/2015-CU[DB]	C/ROA/50394/2017	MO/50392/2017	25/07/2017	31/08/2017
4	C/256/2011-CU[DB]	C/MISC/51430/2016	MO/50394/2017	25/07/2017	31/08/2017
5	C/5/2011-CU[DB]	C/MISC/51656/2016	MO/50395/2017	25/07/2017	31/08/2017
6	ST/50217/2014-CU[DB]	ST/MISC/51441/2016	MO/50417/2017	01/08/2017	31/08/2017
7	C/50303/2016-CU[DB]	C/ROA/51696/2016	MO/50533/2017		

**STAY. Orders**

1	ST/57888/2013-CU[DB]	ST/Stay/58487/2013	SO/50383/2017	25/07/2017	31/08/2017
2	ST/50639/2017-CU[DB]	ST/Stay/50341/2017	SO/50397/2017	01/08/2017	31/08/2017

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Deputy REGISTRAR



**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**

**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order from 25/09/2017 to 29/09/2017

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From 25/09 to 29/09/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
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FINAL ORDER					
1					
2					
3		NIL			
4					
5					

Stay Order					
1					
2					
3		NIL			
4					
5					

Misc. Orders					
1					
2		NIL			
3					

Interim Order					
1					
2		NIL			
3					

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CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI  
Customs, Service Tax & Anti Dumping Branch

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**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**

**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order fro 03/10/2017 to 06/10/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
<b>Final Orders</b>					
1	ST/3653/2012-CU[DB]		FO/ST/A/56452/2017	29/09/2017	03/10/2017
2	C/52676/2015-CU[DB]		FO/C/A/56383- 56385/2017	29/09/2017	03/10/2017
3	ST/1171/2010-CU[DB]		FO/ST/A/56471/2017	29/09/2017	03/10/2017
4	ST/51166/2014- CU[DB]		FO/ST/A/56419/2017	29/09/2017	03/10/2017
5	C/52269/2016-CU[DB]		FO/C/A/56344- 56346/2017	29/09/2017	03/10/2017
6	C/53418/2015-CU[DB]		FO/C/A/56431/2017	29/09/2017	03/10/2017
7	ST/1310,1309 & 1331/2011-CU[DB]		FO/ST/A/56375- 56377/2017	29/09/2017	03/10/2017
8	ST/3293/2012-CU[DB]		FO/ST/A/56476/2017	29/09/2017	03/10/2017
9	C/58485/2013-CU[DB]		FO/C/A/56453- 56459/2017	29/09/2017	03/10/2017
10	ST/53920/2014- CU[DB]		FO/ST/A/56462- 56463/2017	29/09/2017	03/10/2017
11	C/50435/2017-CU[DB]		FO/C/A/56469/2017	29/09/2017	03/10/2017
12	C/53510/2015-CU[DB]		FO/C/A/56477/2017	29/09/2017	03/10/2017
13	C/53379/2015-CU[DB]		FO/C/A/56460- 56461/2017	29/09/2017	03/10/2017
14	ST/59398/2013- CU[DB]		FO/ST/A/56413- 56414/2017	29/09/2017	03/10/2017



15	ST/531/2011-CU[DB]		FO/ST/A/56430/2017	29/09/2017	03/10/2017
16	ST/60236/2013-CU[DB]		FO/ST/A/56451/2017	29/09/2017	03/10/2017
17	C/50767/2015-CU[DB]		FO/C/A/56464-56468/2017	29/09/2017	03/10/2017
18	ST/3932/2012-CU[DB]		FO/ST/A/56420/2017	29/09/2017	03/10/2017
19	C/50695/2017-CU[DB]		FO/C/A/56422/2017	29/09/2017	03/10/2017
20	ST/58209/2013-CU[DB]		FO/ST/A/56421/2017	28/09/2017	03/10/2017
21	C/52859/2016-CU[DB]		FO/C/A/56428-56429/2017	28/09/2017	03/10/2017
22	C/51076/2015-CU[DB]		FO/C/A/56492/2017	28/09/2017	03/10/2017
23	C/50303/2016-CU[DB]		FO/C/A/56481/2017	28/09/2017	03/10/2017
24	ST/55094/2013-CU[DB]		FO/ST/A/56412/2017	28/09/2017	03/10/2017
25	ST/52779/2014-CU[DB]		FO/ST/A/56411/2017	28/09/2017	03/10/2017
26	ST/60385/2013-CU[DB]		FO/ST/A/56499/2017	28/09/2017	03/10/2017
27	ST/4176/2012-CU[DB]		FO/ST/A/56482/2017	28/09/2017	03/10/2017
28	C/50791/2017-CU[DB]		FO/C/A/56478-56480/2017	28/09/2017	03/10/2017

**Anti Dumping**

1	AD/51113/2017- CU[DB]		FO/AD/A/56443- 56444/2017	28/09/2017	03/10/2017
2	AD/50456/2017- CU[DB]		FO/AD/A/56445- 56446/2017	28/09/2017	03/10/2017

**Misc. Orders**

1	C/51458/2017-CU[DB]	C/MISC/50705/2017	MO/50614/2017	28/09/2017	03/10/2017
2	ST/51322/2017- CU[DB]	ST/COD/50632/2017	MO/50622/2017	28/09/2017	03/10/2017
3	C/51519/2017-CU[DB]	C/MISC/50757/2017	MO/50627/2017	28/09/2017	03/10/2017
4	ST/60009/2013- CU[DB]	ST/MISC/50496/2017	MO/50585-50586/2017	28/09/2017	03/10/2017
5	ST/2210/2012-CU[DB]	ST/ROM/50625/2017	MO/50576/2017	28/09/2017	03/10/2017
6	ST/52839/2014- CU[DB]	ST/ROM/51665/2016	MO/50583-50584/2017	28/09/2017	03/10/2017

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Deputy REGISTRAR



**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**

**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order fro 09/10/2017 to 13/10/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
<b>Final Orders</b>					
1	ST/1048/2010-CU[DB]		FO/ST/A/56559- 56560/2017	06/10/2017	11/10/2017
2	ST/51134/2017- CU[DB]		FO/ST/A/56564/2017	06/10/2017	11/10/2017
3	C/51032/2017-CU[DB]		FO/C/A/56581- 56582/2017	06/10/2017	11/10/2017
4	C/51793/2014-CU[DB]		FO/C/A/56553- 56554/2017	06/10/2017	11/10/2017
5	ST/50959/2017- CU[DB]		FO/ST/A/56542/2017	06/10/2017	11/10/2017
6	C/161/2011-CU[DB]		FO/C/A/56544/2017	06/10/2017	11/10/2017
7	ST/2145/2012-CU[DB]		FO/ST/A/56541/2017	06/10/2017	11/10/2017
8	C/4004/2012-CU[DB]		FO/C/A/56537- 56538/2017	06/10/2017	11/10/2017
9	C/55953/2013-CU[DB]		FO/C/A/56571/2017	06/10/2017	11/10/2017
10	ST/51110/2014- CU[DB]		FO/ST/A/56577/2017	06/10/2017	11/10/2017
11	C/103/2010-CU[DB]		FO/C/A/56535/2017	06/10/2017	11/10/2017

**Misc. Orders**


1	C/51530/2017-CU[DB]	C/COD/50760/2017	MO/50621/2017	06/10/2017	11/10/2017
2	ST/54884/2014-CU[DB]	ST/MISC/51496/2016	MO/50619/2017	06/10/2017	11/10/2017
3	ST/54205/2014-CU[DB]	ST/MISC/50625/2016	MO/50625/2017	06/10/2017	11/10/2017
4	C/51293/2017-CU[DB]	C/MISC/50645/2017	MO/50616/2017	06/10/2017	11/10/2017

5	ST/55322/2014-CU[DB]	ST/MISC/55911/2014	MO/50617/2017	06/10/2017	11/10/2017
6	ST/55096/2014-CU[DB]	ST/MISC/50352/2015	MO/50615/2017	06/10/2017	11/10/2017
7	ST/101/2008-CU[DB]	ST/MISC/50738/2017	MO/50620/2017	06/10/2017	11/10/2017
8	ST/328/2008-CU[DB]	ST/MISC/50062/2017	MO/50613/2017	06/10/2017	11/10/2017
9	ST/51044/2017-CU[DB]	ST/COD/50526/2017	MO/50591/2017	06/10/2017	11/10/2017
10	C/250/2008-CU[DB]	C/ROA/50522/2017	MO/50640/2017	06/10/2017	11/10/2017

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**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**

**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order fro 16/10/2017 to 20/10/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
<b>Final Orders</b>					
1	C/648/2010-CU[DB]		FO/C/A/56609/2017	06/10/2017	16/10/2017
2	ST/56104/2013- CU[DB]		FO/ST/A/56646/2017	06/10/2017	16/10/2017
3	C/50935/2017-CU[DB]		FO/C/A/56563/2017	06/10/2017	16/10/2017
4	ST/790/2012-CU[DB]		FO/ST/A/56649/2017	06/10/2017	16/10/2017
5	ST/1572/2010-CU[DB]		FO/ST/A/56645/2017	06/10/2017	16/10/2017
6	C/51311/2017-CU[DB]		FO/C/A/56652/2017	06/10/2017	16/10/2017
7	C/50345/2017-CU[DB]		FO/C/A/56689/2017	06/10/2017	16/10/2017
8	C/50330/2017-CU[DB]		FO/C/A/56648/2017	06/10/2017	16/10/2017
9	C/52737/2016-CU[DB]		FO/C/A/56647/2017	06/10/2017	16/10/2017
10	C/1003/2005-CU[DB]		FO/C/A/56672- 56673/2017	06/10/2017	16/10/2017
11	C/55696/2013-CU[DB]		FO/C/A/56654/2017	06/10/2017	16/10/2017
12	C/52383/2016-CU[DB]		FO/C/A/56678/2017	06/10/2017	16/10/2017
13	C/51076/2017-CU[DB]		FO/C/A/56661/2017	06/10/2017	16/10/2017
14	C/52649/2015-CU[DB]		FO/C/A/56613/2017	06/10/2017	16/10/2017
15	ST/52353/2016- CU[DB]		FO/ST/A/56650/2017	06/10/2017	16/10/2017

16	ST/638/2011-CU[DB]		FO/ST/A/56656/2017	06/10/2017	16/10/2017
17	ST/57960/2013-CU[DB]		FO/ST/A/56643-56644/2017	06/10/2017	16/10/2017
18	ST/57182/2013-CU[DB]		FO/ST/A/56726/2017	06/10/2017	16/10/2017
19	C/664/2010-CU[DB]		FO/C/A/56659/2017	06/10/2017	16/10/2017
20	C/53309/2015-CU[DB]		FO/C/A/56662-56664/2017	06/10/2017	16/10/2017
21	C/51316/2017-CU[DB]		FO/C/A/56655/2017	06/10/2017	16/10/2017
22	C/50145/2017-CU[DB]		FO/C/A/56496/2017	06/10/2017	16/10/2017
23	C/50442/2017-CU[DB]		FO/C/A/56556/2017	06/10/2017	16/10/2017
24	C/53451/2014-CU[DB]		FO/C/A/56539/2017	06/10/2017	16/10/2017
25	C/51203/2017-CU[DB]		FO/C/A/56536/2017	06/10/2017	16/10/2017
26	C/50776/2017-CU[DB]		FO/C/A/56497/2017	06/10/2017	16/10/2017
27	C/647/2009-CU[DB]		FO/C/A/56557/2017	06/10/2017	16/10/2017
28	C/51186/2017-CU[DB]		FO/C/A/56540/2017	06/10/2017	16/10/2017
29	C/50804/2017-CU[DB]		FO/C/A/56509/2017	06/10/2017	16/10/2017
30	C/50409/2017-CU[DB]		FO/C/A/56514/2017	06/10/2017	16/10/2017
31	C/50351/2017-CU[DB]		FO/C/A/56527/2017	06/10/2017	16/10/2017
32	C/727/2009-CU[DB]		FO/C/A/56572/2017	06/10/2017	16/10/2017
33	C/51792/2014-CU[DB]		FO/C/A/56553-56554/2017	06/10/2017	16/10/2017

34	C/51422/2014-CU[DB]		FO/C/A/56531/2017	06/10/2017	16/10/2017
35	C/52003/2014-CU[DB]		FO/C/A/56616/2017	06/10/2017	16/10/2017
36	C/50408/2017-CU[DB]		FO/C/A/56637- 56638/2017	06/10/2017	16/10/2017
37	C/50755/2017-CU[DB]		FO/C/A/56660/2017	06/10/2017	16/10/2017

**MISC ORDERS**

1	ST/54684/2014- CU[DB]	ST/MISC/55797/2014	MO/50632-50633/2017		
2	ST/53133/2016- CU[DB]	ST/MISC/50750/2017	MO/50648/2017		
3	ST/52880/2016- CU[DB]	ST/MISC/50736/2017	MO/50628/2017		
4	C/52666/2015-CU[DB]	C/ROA/50706/2017	MO/50626/2017		

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Deputy REGISTRAR



**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI****Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order fro 23/10/2017 to 27/10/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
<b>Final Orders</b>					
1	ST/1471/2010-CU[DB]		FO/ST/A/56717- 56718/2017	19/10/2017	23/10/2017
2	ST/50283/2016- CU[DB]		FO/ST/A/56720/2017	19/10/2017	23/10/2017
3	ST/52957/2014- CU[DB]		FO/ST/A/56723/2017	19/10/2017	23/10/2017
4	ST/60747/2013- CU[DB]		FO/ST/A/56715- 56716/2017	19/10/2017	23/10/2017
5	ST/56722/2013- CU[DB]		FO/ST/A/56722/2017	19/10/2017	23/10/2017
6	ST/54823/2014- CU[DB]		FO/ST/A/56721/2017	19/10/2017	23/10/2017
7	C/55780/2013-CU[DB]		FO/C/A/56712- 56713/2017	19/10/2017	23/10/2017
8	C/54392/2015-CU[DB]		FO/C/A/56681- 56682/2017	19/10/2017	23/10/2017
9	ST/825/2010-CU[DB]		FO/ST/A/56696- 56697/2017	19/10/2017	23/10/2017
10	C/50444/2017-CU[DB]		FO/C/A/56705/2017	19/10/2017	23/10/2017
11	C/50403/2017-CU[DB]		FO/C/A/56719/2017	19/10/2017	23/10/2017
12	C/50261/2017-CU[DB]		FO/C/A/56658/2017	19/10/2017	23/10/2017

**MISC ORDERS**

1	C/52869/2015-CU[DB]	C/ROA/50184/2017	MO/50653/2017	19/10/2017	23/10/2017
2	ST/679/2012-CU[DB]	ST/ROA/50677/2017	MO/50652/2017	19/10/2017	23/10/2017



3	ST/51416/2017- CU[DB]	ST/COD/50681/2017	MO/50624/2017	19/10/2017	23/10/2017
4	ST/51389/2017- CU[DB]	ST/COD/50667/2017	MO/50623/2017	19/10/2017	23/10/2017
5	C/779/2007-CU[DB]	C/COD/50665/2017	MO/50651/2017	19/10/2017	23/10/2017

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**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**

**Customs, Service Tax & Anti Dumping Branch**

Weekly Statement of dispatch of order fro 30/10/2017 to 03/11/2017

S.No	Appeal No	Application No	Order No	Order recd. date From Secy of President/VP/ Members	Dt. Of order sent to CR
<b>Final Orders</b>					
1	ST/3974/2012-CU[DB]		FO/ST/A/56614/2017	26/10/2017	30/10/2017
2	ST/51002/2014- CU[DB]		FO/ST/A/56607/2017	26/10/2017	30/10/2017
3	C/50492/2017-CU[DB]		FO/C/A/56586/2017	26/10/2017	30/10/2017
4	C/51189/2017-CU[DB]		FO/C/A/56585/2017	26/10/2017	30/10/2017
5	ST/206/2011-CU[DB]		FO/ST/A/56641/2017	26/10/2017	30/10/2017
6	ST/58063/2013- CU[DB]		FO/ST/A/56642/2017	26/10/2017	30/10/2017
7	ST/143/2011-CU[DB]		FO/ST/A/56686/2017	26/10/2017	30/10/2017
8	C/50617/2017-CU[DB]		FO/C/A/56774/2017	26/10/2017	30/10/2017
9	C/50256-257/2017- CU[DB]		FO/C/A/56587- 56588/2017	26/10/2017	30/10/2017
10	ST/53381/2014- CU[DB]		FO/ST/A/56610/2017	26/10/2017	30/10/2017
11	ST/2578/2012-CU[DB]		FO/ST/A/56584/2017	26/10/2017	30/10/2017
12	ST/1845/2011-CU[DB]		FO/ST/A/56578/2017	26/10/2017	30/10/2017
13	ST/51199/2014- CU[DB]		FO/ST/A/56603/2017	26/10/2017	30/10/2017
14	C/50251-252/2017- CU[DB]		FO/C/A/56797- 56798/2017	26/10/2017	30/10/2017
15	C/53988/2014-CU[DB]		FO/C/A/56595- 56600/2017	26/10/2017	30/10/2017

16	ST/57547/2013-CU[DB]		FO/ST/A/56887/2017	26/10/2017	30/10/2017
17	ST/1830/2012-CU[DB]		FO/ST/A/56897/2017	26/10/2017	30/10/2017
18	ST/50786/2014-CU[DB]		FO/ST/A/56886/2017	26/10/2017	30/10/2017
19	ST/56877/2013-CU[DB]		FO/ST/A/56885/2017	26/10/2017	30/10/2017
20	ST/55052/2013-CU[DB]		FO/ST/A/56896/2017	26/10/2017	30/10/2017
21	C/53516/2015-CU[DB]		FO/C/A/56617-56636/2017	26/10/2017	30/10/2017
22	ST/1107/2011-CU[DB]		FO/ST/A/56810/2017	26/10/2017	30/10/2017
23	ST/51922/2014-CU[DB]		FO/ST/A/56687-56688/2017	26/10/2017	30/10/2017
24	ST/3806/2012-CU[DB]		FO/ST/A/56694/2017	26/10/2017	30/10/2017
25	ST/57902/2013-CU[DB]		FO/ST/A/56701/2017	26/10/2017	30/10/2017
26	ST/52058/2014-CU[DB]		FO/ST/A/56730/2017	26/10/2017	30/10/2017
27	ST/3367/2012-CU[DB]		FO/ST/A/56692-56693/2017	26/10/2017	30/10/2017
28	ST/53087/2014-CU[DB]		FO/ST/A/56691/2017	27/10/2017	31/10/2017
29	ST/2744/2012-CU[DB]		FO/ST/A/56789/2017	27/10/2017	31/10/2017
30	C/51193/2016-CU[DB]		FO/C/A/56807-56809/2017	27/10/2017	31/10/2017
31	C/50256/2016-CU[DB]		FO/C/A/56729/2017	27/10/2017	31/10/2017
32	C/52578/2016-CU[DB]		FO/C/A/56804/2017	27/10/2017	31/10/2017

33	C/50923/2017-CU[DB]		FO/C/A/56733/2017	27/10/2017	31/10/2017
34	C/50024/2017-CU[DB]		FO/C/A/56750-56751/2017	27/10/2017	31/10/2017
35	C/51097/2017-CU[DB]		FO/C/A/56728/2017	27/10/2017	31/10/2017
36	ST/1016/2011-CU[DB]		FO/ST/A/56874-56875/2017	27/10/2017	31/10/2017
37	ST/2823/2012-CU[DB]		FO/ST/A/56899/2017	27/10/2017	31/10/2017
38	ST/2203/2012-CU[DB]		FO/ST/A/56881/2017	27/10/2017	31/10/2017
39	ST/838/2012-CU[DB]		FO/ST/A/56895/2017	27/10/2017	31/10/2017
40	ST/505/2012-CU[DB]		FO/ST/A/56806/2017	27/10/2017	31/10/2017
41	ST/3559/2012-CU[DB]		FO/ST/A/56883-56884/2017	27/10/2017	31/10/2017
42	ST/686/2009-CU[DB]		FO/ST/A/57164/2017	27/10/2017	31/10/2017
43	ST/219/2012-CU[DB]		FO/ST/A/57182/2017	27/10/2017	01/11/2017
<del>44</del>	<del>ST/60439/2013-CU[DB]</del>		<del>FO/ST/A/57212/2017</del>	<del>27/10/2017</del>	<del>01/11/2017</del>
45	ST/52776/2014-CU[DB]		FO/ST/A/56805/2017	27/10/2017	01/11/2017
46	ST/58056/2013-CU[DB]		FO/ST/A/56902/2017	27/10/2017	01/11/2017
47	ST/51433/2014-CU[DB]		FO/ST/A/56882/2017	27/10/2017	01/11/2017
48	C/50025/2016-CU[DB]		FO/C/A/56923/2017	27/10/2017	01/11/2017
49	C/50568/2017-CU[DB]		FO/C/A/57100-57101/2017	27/10/2017	01/11/2017

50	C/50128/2017-CU[DB]		FO/C/A/56985/2017	27/10/2017	01/11/2017
51	C/60708/2013-CU[DB]		FO/C/A/56907/2017	27/10/2017	01/11/2017
52	C/52289/2015-CU[DB]		FO/C/A/56964/2017	27/10/2017	01/11/2017

#### ANTI DUMPING

1	AD/50699/2017-CU[DB]		FO/AD/A/57057-57062/2017	26/10/2017	30/10/2017
2	AD/51345/2017-CU[DB]		FO/AD/A/57064-57070/2017	26/10/2017	30/10/2017

#### MISC ORDERS

1	ST/52871/2014-CU[DB]	ST/ROA/50601/2017	MO/50641/2017	26/10/2017	30/10/2017
2	ST/51472/2017-CU[DB]	ST/COD/50716/2017	MO/50643-50644/2017	26/10/2017	30/10/2017
3	ST/1114/2011-CU[DB]	ST/ROM/50319/2017	MO/50631/2017	26/10/2017	30/10/2017
4	ST/59013/2013-CU[DB]	ST/MISC/52299/2015	MO/50594/2017	26/10/2017	30/10/2017
5	ST/50838/2017-CU[DB]	ST/MISC/50737/2017	MO/50629/2017	26/10/2017	30/10/2017
6	ST/51738/2016-CU[DB]	ST/MISC/51640/2016	MO/50645/2017	26/10/2017	30/10/2017
7	C/50933/2017-CU[DB]	C/COD/50485/2017	MO/50711/2017	26/10/2017	30/10/2017
8	C/54221/2014-CU[DB]	C/ROM/50564/2017	MO/50661/2017	26/10/2017	30/10/2017
9	ST/1662/2010-CU[DB]	ST/ROA/50568/2017	MO/50659/2017	26/10/2017	30/10/2017
10	C/51550/2017-CU[DB]	C/COD/50777/2017	MO/50664/2017	26/10/2017	30/10/2017
11	ST/60415/2013	ST/ROA/50395/2017	MO/50660/2017	26/10/2017	30/10/2017
12	ST/732/2011-CU[DB]	ST/ROA/50641/2017	MO/50658/2017	26/10/2017	30/10/2017

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